

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:360

ANSWERED ON:26.02.2013

AUCTIONING OF COAL BLOCKS

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Dharmshi Shri Babar Gajanan; Yadav Shri Dharmendra; Yaskhi Shri Madhu Goud

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government has finalized the methodology for fixing floor/reserve prices payable in respect of allocation of coal blocks to power companies under the ' Auction by Competitive Bidding of Coal Mines Rules, 2012;
- (b) if so, the details thereof and if not, the time by which these prices are likely to be fixed;
- (c) whether the Ministry has also worked out the financial parameters for the bidding process;
- (d) if so, the details thereof; and
- (e) the details of the responses/suggestions received by the Ministry from the Ministry of Power and the bidders on the competitive biddings of coal allocation along with the reaction of the Government/Ministry thereto?

**Answer**

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (e) : Ministry of Coal has appointed M/s. CRISIL Infrastructure Advisory as consultant to suggest methodology for fixing floor/reserve price, prepare model tender document and to prepare draft agreements which the Government would enter with the successful bidder. Consultations are also being held with various stake holders in this regard.